

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 5798 OF 2002

C.S. MANI(DEAD) BY LR. Appellant (s)

VERSUS

B. CHINNASAMY NAIDU(DEAD)THROUGH LRS. Respondent(s)

(With appln(s) for bringing on record the lrs. of deceased respondent, c/delay in filing appl. for bringing LRs on record and office report)

Date: 11/08/2010 This Appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s) Mr. P. Vishwanatha Shetty, Sr. Adv.
Mr. V. Balachandran, Adv.

For Respondent(s) Mr. A.T.M. Sampath, Adv.
Ms. T.S. Shanthi, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard in part.

List tomorrow as part-heard.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master